



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification

Srinagar, the 27th May, 2019.

SRO 342 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Khursheed Ahmad Ganie S/o Shri Abdul Kabir Ganie R/o Muslimabad, Bandipora, Member Ward No. 14 of Municipal Committee, Bandipora to have been declared as elected President of the Municipal Committee, Bandipora, w.e.f. 03.11.2018.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)

Principal Secretary to Government
Housing & Urban Dev. Department.

Dated: 27 .05.2019

NO:-HUD/LSG/ULBK/258/2018

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Law Department.
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Bandipora.
7. Director, Urban Local Bodies, Kashmir.
8. Government Press, Srinagar, for publication, *in the extra-ordinary issue of the Government Gazette.*
9. Private Secretary to Principal Secretary, Housing and Urban Development Department.
10. Concerned.
11. Executive Officer, Municipal Committee, Bandipora.
12. Master file/Stock file.


(Syed Nazir Ahmad)

Under Secretary to Government
Housing and Urban Dev. Department.